

O.A. No.296/2000.

27.4.2000.

Hon' Mr. S.Biswas. A.M.

Sri. K.K. Padey for the applicant has moved the petition with limited prayer that his representation dated 22.11.97 and detailed representation dated 24.6.96 may be directed to ^{be} disposed of by the respondent by passing a reasoned order. The O.A is accordingly disposed at the admission stage with the following direction ~~.....~~.

The representations of the applicant dated 22.11.97 and 7.1.2000 should be disposed of by the respondent within 8 weeks from the date of receipt of this order. No costs, ^{copy of order} ~~order of copy~~ may be given to the counsels for the respondents and applicant.


A.M.

m.k.s